

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 74/NCLT/AHM/2017 (New)**  
**Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: SEZ Indore Ltd., Crystal  
Crystal IT Park Indore Ltd  
With  
M.P Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	TARAK DAMANI	ADV FOR THE TRANSFEROR AND		
2.		TRANSFARER COMPANY		


**ORDER**

Learned Advocate Mr. Tarak Damani i/b B K Damani & Associates present for Petitioner.

Learned Advocate Mr. Tarak Damani i/b B K Damani & Associates filed Vakalatnama for Petitioner.

Await record in CP 8/2016 from High Court of Madhya Pradesh Indore Bench.

List the matter on 01.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.